

Stocks, Prices and Maintenance of Accounts) Order continues to be enforced.

(c) The scheme for displaying prices and stocks remains in force in all the States.

(d) No general violation of the Order has come to notice in Tamil Nadu after the General Elections. Individual cases of violation have been dealt with under law in March, 1977 as in the previous months.

### श्री संजय गांधी के दौरों पर खर्च

68. श्री हुक्म देव नारायण यादव : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) जुलाई, 1975 से जनवरी, 1977 तक संजय गांधी के दौरों पर और उनकी सभाओं के आयोजन पर राज्यवार कितनी धनराशि खर्च की गई और उस खर्च का भार किसने वहन किया ?

(ख) उन्होंने किस अधिकार से और किसकी अनुमति से सरकारी हवाई जहाजों का उपयोग किया तथा उन्होंने सरकारी संस्थाओं का शिलान्यास एवं उद्घाटन किसकी अनुमति से किया ; और

(ग) आपात स्थिति के दौरान उन्होंने जो राष्ट्र विरोधी काम किया था क्या सरकार का विचार इसकी जांच कराने का है, यदि हां, तो कब तक ?

गृह मंत्री ( चौधरी चरण सिंह ) :

(क) और (ख) : राज्य सरकारों और संघ राज्य क्षेत्र प्रशासनों से सूचना एकत्रित की जा रही है ।

(ग) आपात स्थिति के दौरान की गई ज्यादतियों, दुष्कर्मों और कदाचारों की जांच करने का प्रश्न सदन में श्री ज्योतिर्मय

बसु द्वारा रखे गये एक गैर सरकारी सदस्य के संकल्प में उठाया जा चुका है । सरकार इस मामले पर विचार कर रही है और इस प्रश्न पर सदन के चालू सत्र में एक वक्तव्य दिया जायेगा ।

### Industry in Chittoor District

69. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are starting any heavy industry in Chittoor District in the State of Andhra Pradesh; and

(b) if so, the date ?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) and (b). No provision has been made in the Fifth Five Year Plan for setting up any heavy industry in the Central Sector in Chittoor district in the State of Andhra Pradesh.

### Election of Delegates in the Central Government Employees Consumer Co-operative Society Ltd., New Delhi

70. SHRI SHEO SAMPAT: Will the PRIME MINISTER be pleased to state:

(a) whether the bye-laws of the Central Government Employees Consumer Co-operative Society Ltd., New Delhi provide that in a constituency formed by the Board of Directors, delegates are elected by members in a ratio of one delegate for every 500 members or any part thereof;

(b) whether the Board of Directors of the Society have for the election of delegates during 1977, decided that two delegates in a constituency shall be allowed to be elected only when the number of members of the Society there are 750 or more; and